## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:3973 ANSWERED ON:05.09.2012 APPOINTMENT OF DIRECTORS Swamygowda Shri N Cheluvaraya Swamy

## Will the Minister of COAL be pleased to state:

- (a) whether public sector/Government owned coal companies and its subsidiaries follow the guidelines issued by the Government for appointments of Directors and others;
- (b) if so, the details thereof;
- (c) whether any irregularities have been found in such appointments;
- (d) if so, the details thereof;
- (e) whether the Government has conducted any enquiry in this regard;
- (f) if so, the details thereof and the outcome of such enquiry; and
- (g) the action taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b): Yes, Sir. Public Sector/Government owned coal companies and its subsidiaries follow the guidelines issued by the Government for appointments of Directors and others;
- (c) & (d): As far as Ministry of Coal is concerned, no irregularities have been found in such appointments.
- (e) to (g): Do not arise in view of reply to (c) and (d).